2243 Oral Answers

to Questions

decided last year to make a fairly large number of posts permanent, and recently the decision has been taken to make 1,000 more posts permanent. The cases of the work-charged staff are being examined to find out as to how many of them can be made permanent. We are trying to work out the minimum requirements for the of these work-charged absorption basis, and as staff on a permanent soon as that is worked out, our intention is to make as large a number out of them permanent as is necessary to meet our requirements.

MR. CHAIRMAN: Next question.

*353. [The questioner (Shri V. S. Sarvate) was absent. For answer vide col. 2257 infra.]

WORKS CARRIED OUT IN HIRAKUD PROJECT WITHOUT PROPERLY SANCTIONED DETAILED ESTIMATES

*354. DR. R. P. DUBE: Will the Minister for IRRIGATION AND FOWER be pleased to refer to page 11 of the Report of the Ministry of Irrigation and Fower for the year 1953-54 and state:

(a) the number of cases in which works were carried out at Hirakud without detailed estimates since the date of issue of the instructions to the Central Water and Power Commission and Hirakud Project authorities not to commence any work without a properly sanctioned detailed estimate; and

(b) the number of works since carried out after preparing detailed estimates?

DEPUTY THE MINISTER FOR IRRIGATION POWER AND (SHRI J. S. L. HATHI): (a) Eleven works were started without sanction having been accorded though detailed estimates had been prepared for all these works. Out of these eleven works, sanction has since been given for six and five are pending with the Hirakud Control Board for their approval.

(b) **2,107**.

DR. R. P. DUBE: May I know whether all the codal formalities which were necessary were observed?

SHRI J. S. L. HATHI: All the codal formalities are observed, and the Chief Engineer is required to refer to the Ministry cases where estimates were not sanctioned.

DR. R. P. DUBE: What are the codal formalities?

SHRI J. S. L. HATHI: The formalities are preparation of the estimates, having them checked up by Finance Officers and then sending them to the Ministry.

DR. R. P. DUBE: Mention has been made in the Report that the Public Accounts Committee made some recommendations and that some of them are being followed and others are not. May I know which of them have been acted upon?

SHRI J. S. L. HATHI: In fact, we have laid on the Table of the House a memorandum explaining the action that we have taken on the recommendations of the Public Accounts Committee. Out of 22 recommendations, we had accepted immediately 16, and 6 were to be examined. Out of them, two or three have already been accepted, and the remaining are in the process of being examined.

SHRI S. MAHANTY: I would like to know firstly, to which year this number of works relate and secondly I would like to know the total value of the works which have been executed without prior approval of the plans and estimates.

SHRI J. S. L. HATHI: This relates to the present year but I require notice for the value of the works.

SHRI S. MAHANTY: Is it a fact that in all such cases the final cost far exceeded the original stipulated cost because of erratic changes in the plans?

SHRI J. S. L. HATHI: No. In these cases the estimates have been prepared according to the plan. So there is no question of estimates being exceeded. They are only pending with the Control Board for approval. The estimates have been prepared and checked.

SHRI S. MAHANTY: Now that the hon. Minister does not know the final cost, how can he come to the conclusion that the cost does not exceed the estimates?

MR CHAIRMAN: But how do you conclude the opposite?

ESTIMATED RETURN ON CAPITAL OUTLAY ON DAMODAR VALLEY CORPORATION

*355. DR. R. P. DUBE: Will the Minister for IRRIGATION AND POWER be pleased to refer to page 17 of the Report of the Ministry of Irrigation and Power for 1953-54 and state:

(a) whether the sum of Rs. $7\frac{1}{2}$ crores provided for interest on capital outlay on the Damodar Valley Project up to the end of the year 1954-55 is included in the capital cost of the Project;

(b) if so, whether the estimated rate of return on capital takes into account the interest thus included in its capital cost; and

(c) what would be the estimated rate of return on capital excluding the capitalised interest?

THE DEPUTY MINISTER FOR IR-RIGATION AND POWER (SHRI J. S. L. HATHI): (a) The figure of Rs. 88.99 crores indicated as the Project Cost in the Report referred to, is exclusive of Rs. $7\frac{1}{2}$ crores provided for interest. Such interest charges, however, will be included in the Capital Cost of the Project as provided in section 39 of the Damodar Valley Corporation Act.

to Questions

(c) 4.7 per cent.

DR. R. P. DUBE: What is the amount of capitalized interest up to date?

SHRI J. S. L. HATHI: Upto the end of 1954, it will be Rs. 7¹/₂ crores.

Community Projects in Travancore-Cochin State

*356. SHRIMATI K. BHARATHI: Will the Minister for Planning be pleased to state:

(a) the number of community projects and centres under the National Extension Service Scheme proposed to be opened in the Travancore-Cochin State in 1954; and

(b) the localities chosen for the above projects and centres?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA): (a) Five National Extension Service blocks have been allotted to Travancore-Cochin State for 1954-55.

(b) The selection of areas for location of these blocks has not so far been finalised by the State Government.

STAFF OF THE COAL COMMISSIONER'S OFFICE

*357. SHRI S. N. MAZUMDAR: Will the Minister for Production be pleased to state:

(a) whether at the time of the formation of the Coal Board the employees in the office of the Goal Commissioner were given any assurance as regards their absorption in the office of the Coal Board; and

(b) if so, how far that assurance has been carried out?

THE MINISTER, FOR PRODUC-TION (SHRI K. C. REDDY): (a) No.

(b) Does not arise.

⁽b) Yes, Sir.